

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. 247/99

DATE OF ORDER : 16-02-1999.

Between :-

K.Manjula

... Applicant

And

1. The General Manager, Ordnance Factory Project, Yeddumailaram, Medak District.
2. The District Employment Officer, District Employment Exchange, Sangareddy, Medak.

... Respondents

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Counsel for the Applicant : Shri K.S.Murthy

Counsel for the Respondents : Shri B.N.Sarma for R-1

Shri P.Naveen Rao, Spl.Counsel  
for State of AP for R-2

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, VC ).

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... 2.

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

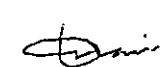
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Heard the learned counsel for the rival parites.

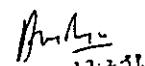
2. It is well settled law that the candidates inspite of not having been sponsored by the Employment Exchange may still be given the opportunity of appearing for the interview if the candidate confirms the basic eligibility requirements for such appointment and therefore this Original Application is disposed of with a direction to the Respondents to allow the applicant to appear at the interview for the post of Lower Division Clerk in the organisation of Respondent No.1 if she is found to be possessing the basic eligibility for the post.

3. Original Application is disposed of accordingly. No order as to costs.

  
(H. RAJENDRA PRASAD)  
Member (A)

  
(D.H.NASIR)  
Vice-Chairman

Dated: 16th February, 1999.  
Dictated in Open Court.

  
16-2-99

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